

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 147 OF 2014

Dated : 12th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. Mishra (Rep.)

Counsel for the Respondent(s) : Mr. Vikas Aggarwal
Mr. Ranjan Rai
Mr. Karan Camba for R.3
Mr. C.K. Rai for R.1

ORDER

The reply has already been filed by Respondent No.3.

The learned Counsel for the State Commission will file his Written Submissions by 15.09.2014 after serving copy on the other side.

Post the matter for hearing on **08.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js